

## Assembly Question

Name of Department : Jal Shakti Vibhag

Un-Starred Question No : 2063

Date of reply : 09.03.2022

Subject : Regularisation of Jal Rakshaks

Asked by : Sh. Vikramaditya Singh (Shimla Rural)

Concerned Minister : Jal Shakti

Sr. No.	Question	Answer
(a)	whether Government is considering to frame any policy for regularisation of Jal Rakshaks engaged through Panchayati Raj Department in the State;	Information laid on the table of the house.
(b)	whether these Jal Rakshaks will be merged in the Jal Shakti Department; and	
(c)	if yes, by what time; details be given?	

**Information regarding Un-starred Assembly Question No. 2063 asked by Sh. Vikramaditya Singh (Shimla Rural) regarding regularisation of Jal Rakshaks.**

(a) The Jal Rakshaks were/are being engaged through PRIs (Panchayati Raj Institutions) for distribution of water below sector storage tank in respect of the schemes which have been transferred for operation and maintenance to the PRIs as per the guidelines of the Government for which the process was started during 2006. So far as the expenditure on account of honorarium is concerned, 40% honorarium is borne by Jal Shakti Vibhag and 60% honorarium is borne by the Panchayati Raj. The Panchayati Raj Department releases its 60% share to the Engineer-in-Chief, Jal Shakti Vibhag for making payment to these Jal Rakshaks. The Government has framed the policy for these Jal Rakshaks for their induction/appointment to the post of Junior Technician (Fitter), Chowkidar and Pump Attendant on contract/regular basis as per the prescribed percentage of quota in the respective categories in the following manner:-

<b>Sl.No.</b>	<b>Name of Category</b>	<b>Prescribed quota</b>
<b>1.</b>	Junior Technician (Fitter)	<p><b>5%</b> by induction from amongst Jal Rakshak (Water Guard) from PRIs who possess ITI Certificate in the trade of Plumber/Fitter from a recognized University or Institute duly recognized by the HP/Central Government who possess 08 years service including 03 years experience in the work of alignment, fitting plumbing.</p> <p><b>5%</b> by induction from amongst Jal Rakshak (Water Guard) from PRIs who are matriculate or its equivalent from a recognized Board of School Education with 12 years service including 03 years experience in the work of alignment, fitting, plumbing.</p>

2.	Chowkidar	<b>100%</b> by direct recruitment on regular basis or by recruitment on contract basis/regularization from daily waged workers as per policy of the State Government & revised from time to time/by induction from Jal Rakshak (Water Guard) from PRIs after completion of 12 years of service.
3.	Pump Attendant	<b>100%</b> by direct recruitment on regular basis or by recruitment on contract basis/by transfer from amongst Beldar who possess 5 years experience of working with Pump Motors and Electrical accessories strictly on the basis of seniority/induction from Water Guards after completion of 12 years service with 3 years experience of working with Pump, Motors and electrical accessories.

- (b) The Jal Rakshaks who were engaged through PRIs (Panchayati Raj Institutions) in the Jal Shakti Vibhag for distribution of water below sector storage tank of the schemes transferred for operation and maintenance to the PRIs were/are being inducted to the post of Pump Attendant in each calendar year against the vacant post of Pump Attendants as per existing R&P Rules of Pump Attendant.
- (c) In view of the reply given at point (b) above, the eligible Jal Rakshaks are inducted/merged in the Jal Shakti Vibhag as and when they fulfill the eligibility criteria as prescribed in the Recruitment and Promotion Rules of Junior Technician (Fitter), Chowkidar and Pump Attendant in phased manner subject to the availability of vacancy in the Vibhag.